

Cont.Case (Civil)

FILING NUMBER: 2571/2020

Sanjay Singh

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ANOTHER

: OPPOSITE PARTY

[The petitioner is in jail hence affidavit has been sworn by his pairvikar.]

BENCH : S.J

CFS:

PETITION : N/A

AFIDAVIT : Rs. 5/- & Rs. 15/-

VAKALATNAMA: Rs.1 5/- & Rs. 15/-

DEFECT IF ANY : Nil

Ranjeet Kumar Pankaj

06/06/2020.